

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 339 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
26.10.2017**

**NAME OF THE COMPANY: Dr. Fresh Assets Ltd. & Ors Vs. M/s Burman
GSC Estate Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s):	Dr. U. K. Chaudhary and Mr. Arun Kathpalia Sr. Advocates with Mr. Anil K. Kwhare, Mr. Aasif Khan and Mr. Harshit Agarwal, Advocates		
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	For the Respondent (s):	Mr. Dhruv Mehtra and Mr. Abhinav Vashist, Sr. Advocates with Mr. Praduman Dubey, Ms. Priya Singh, Mr. Saurabh Sahgal and Ms. Shantanu Tiwari, Advocates		
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ORDER

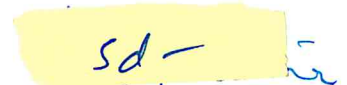
In terms of the previous order, both sides have put forth their proposals for raising working finance, which appear to be unacceptable to each side.

The parties are directed to resolve the matter by consensus, failing which this Bench shall pass such other and further orders that are in the best interest of the company.

To come up on 16th November, 2017 for further consideration.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**